

from the National Agricultural Credit (Long term Operations) Fund for contribution to share capital of co-operative credit institutions; and

(b) the amount of money that has been advanced so far to the State Cooperative Bank of Bombay from the above fund as medium term loans?

**The Minister of Finance (Shri Morarji Desai):** (a) The amounts sanctioned and drawn are as follows:—

Financial Amount sanctioned Amount drawn  
Year.

	Rs.	Rs.
1956-57	32,89,590	32,89,590
1957-58	1,55,38,700	1,50,00,000
	1,88,28,290	1,82,89,590

(b) A sum of Rs. 50 lakhs was sanctioned in 1957-58, but the sanction lapsed subsequently, as no amount was drawn against it.

#### After Care Homes in Bombay

**3063. Shri Pangarkar:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is any proposal before the Central Government to set up After Care Homes and District Shelters/Reception Centres in Bombay State during 1958-59;

(b) if so, the details thereof; and

(c) the assistance that is being given in this connection by the Central Government?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) No proposal has yet been received from the Bombay Government in this regard.

(b) and (c). Do not arise.

#### Tripura Employees

**3064. Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of Government employees transferred to the Tripura

Territorial Council upto the 31st March, 1958;

(b) whether all the employees who were already serving the offices and the institutions transferred to the Council have been transferred accordingly; and

(c) if not, the reasons therefor?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) 3261 employees have been transferred to the Tripura Territorial Council up to March 31, 1958. In addition, one officer has been deputed to the Council for appointment as Chief Executive Officer, and two officers have been transferred for appointment as Principal Health Officer and Principal Education Officer of the Council.

(b) and (c). Yes, except that some employees have been retained by the Administration for its work.

#### Scheduled Castes and Scheduled Tribes

**3065. Shri Jinachandran:** Will the Minister of Home Affairs be pleased to state the amounts of grants-in-aid made to States (State-wise) by the Centre for the Welfare of Scheduled Tribes, Scheduled Castes and Backward Classes during 1956-57 and 1957-58 and the relative amounts expended by the State Governments during the two years?

**The Deputy Minister of Home Affairs (Shrimati Alva):** A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 82.]

Expenditure figures for 1957-58 have not yet been received.

#### Laccadive Islands

**3066. Shri Nallakoya:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government propose to send doctors, teachers etc. and other staff for duty in the

Laccadive Islands before the commencement of monsoons;

(b) whether it is also a fact that because of the low scale of pay, employees from the mainland are generally unwilling to go to the Islands for duty; and

(c) if so, action proposed to be taken in this regard?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Yes.

(b) Yes.

(c) Government have recently revised the pay scales of all categories of staff of the Administration. Moreover, a special pay of 40 per cent. in addition to the basic pay has been sanctioned to persons who are deputed to the Islands from mainland.

#### Employment in Steel and Coal Industries

**3067. Shri Jadhav:** Will the Minister of Steel, Mines and Fuel be pleased to state the number and categories of workers employed in the following at present:

(i) Iron and Steel factories; and

(ii) Coal Industry?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (i) The number of workers employed in the Iron and Steel factories in the Private Sector, as at the end of January, 1958, is 72,603 as under:—

Skilled	..	28,029
Unskilled	..	44,574
		<hr/>
		72,603

The Steel Plants in the Public Sector are still in the construction stage and have not gone into production.

(ii) According to the Coal Bulletin for September, 1957, issued by the Chief Inspector of Mines, the average daily number of persons employed in the Coal Industry is 358,840, as under:—

#### Underground.

Miners and loaders	..	118,611
Others	..	89,638
		<hr/>
		208,269

#### Open workings.

Miners and loaders	..	11,105
Others	..	12,148
Women	..	10,570
		<hr/>
		33,823

#### Surface.

Men	..	84,808
Women	..	31,940
		<hr/>
		116,748
		<hr/>
		358,840

#### Educational Institutions

**3068. Shri Siddhah:** Will the Minister of Education be pleased to state:

(a) what are the educational institutions directly controlled by his Ministry;

(b) how many students were studying in each institution in the year 1957-58 and how many belong to Scheduled Castes and Scheduled Tribes;

(c) whether seats are reserved for Scheduled Castes and Scheduled Tribes in these institutions;

(d) if so, how many are reserved; and

(e) if not, the reasons for the same?

**The Minister of Education (Dr. K. L. Shrimali):** There are 3 Educational Institutions under the control of the Ministry of Education: the Central Institute of Education, the Basic Training School and the Training Centre for the Adult Blind.

During 1957-58, the strength of the Central Institute of Education was 109, that of the Experimental Basic School 205 and that of the T.C.A.B., 133. There were no students belonging to the Scheduled Caste and Scheduled Tribes in the Central Institute of Education. In the Basic School there were 26 students belonging to the Scheduled Castes and Scheduled Tribes and in the T.C.A.B., 10.